

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1243/2009

(From the judgement and order dated 09/09/2008 in CR No. 259/2008  
of the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

M/S S.L.ARORA & COMPANY

Respondent(s)

(With prayer for interim relief)

Date: 23/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s)

Ms. Naresh Bakshi, Adv.

For Respondent(s)

Ms. Anusuya Salwan, Adv.

Ms. S. Janani, Adv.

Mr. Deepak Goel, Adv.

Ms. Deepika Kalia, Adv.

UPON hearing counsel the Court made the following  
ORDER

List for final disposal in January 2010.

( Ravi P. Verma )  
Court Master

( Anand Singh )  
Assistant Registrar